

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF HIGHPOWERV IMPORT AND EXPORTS PRIVATE LIMITED

CIN: U52190TN2010PTC078543

Date of commencement of CIRP: 04.08.2026 (order received on 06.08.2026)

LIST OF CREDITORS AS ON 20.08.2026

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

Amount in Rs.

SI NO	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount of claims received	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	Annexure 1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	Annexure 2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	Annexure 3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	2,46,60,289	7	2,46,60,289	-	-	-	Annexure 4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	Annexure 5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	Annexure 6	
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	Annexure 7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	96,36,658	-	-	-	-	96,36,658	Annexure 8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	Annexure 9	
	TOTAL	8	3,42,96,947	7	2,46,60,289	-	-	96,36,658		

Note : As the books of accounts and financial documents was not received from the SBOD, the claim verification & admission was based on the documents shared by the claimants alongwith their claims. Thus, claims are provisionally admitted subject to further changes based on receipt of documents.

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SI NO	Name of the Creditor	Details of Claim Received		Deatails of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% of Voting Share in COC					
1	ASR Enterprises	20-08-2026	25,88,252	25,88,252	Unsecured Financial Debt	No	No	No	10.50%	Nil	Nil	-	-	
2	Bhavana Corp (Prop.Kantilal T Hirani)	20-08-2026	25,16,356	25,16,356	Unsecured Financial Debt	No	No	No	10.20%	Nil	Nil	-	-	
3	Kesar Investment	20-08-2026	25,16,356	25,16,356	Unsecured Financial Debt	No	No	No	10.20%	Nil	Nil	-	-	
4	Laxmi Jewels & Gold Private Limited	20-08-2026	25,16,356	25,16,356	Unsecured Financial Debt	No	No	No	10.20%	Nil	Nil	-	-	
5	Luxuria Finvest (Prop.Kayur Ramesh Khanter)	20-08-2026	25,16,356	25,16,356	Unsecured Financial Debt	No	No	No	10.20%	Nil	Nil	-	-	
6	Ravi Enterprises	20-08-2026	94,90,257	94,90,257	Unsecured Financial Debt	No	No	No	38.48%	Nil	Nil	-	-	
7	Standard Electric Company (Prop. Alka Singhi)	20-08-2026	25,16,356	25,16,356	Unsecured Financial Debt	No	No	No	10.20%	Nil	Nil	-	-	
	Total		2,46,60,289	2,46,60,289					100%			-	-	

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